

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:5142  
ANSWERED ON:05.09.2011  
INSPECTION OF INDUSTRIAL UNITS BY CPCBS  
Aargal Shri Ashok

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether any visits were made by CPCBs to inspect the industrial units including Banmore and Malanpur in Madhya Pradesh; and
- (b) if so, the details thereof and the action taken against such units which are polluting the environment?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) As reported by the Central Pollution Control Board, it has inspected a total of 854 industries under its Environment Surveillance Squad (ESS) programme during the period April 2008 to July 2011, which includes the industrial units of Madhya Pradesh. As reported by the Madhya Pradesh Pollution Control Board (MPPCB), it has carried out specific inspections of the industries of Banmore and Malanpur in Madhya Pradesh. As reported, no pollution has been found to be occurring in the industries of Banmore during the last three years. The action taken by MPPCB against the industries of Malanpur is as under:

1. M/s. V.R.S Foods Ltd. - During the inspection of the industry carried out on 30.10.2009, it was found to be violating the prescribed discharge norms of treated waste water. Directions have been issued under Section 33 of the Water (Prevention and Control of Pollution) Act, 1974 by the MPPCB to the industry to close down its production processes.
2. M/s Eminence India Ltd. - During the inspection of the industry carried out on 19.02.2008, it was found to be violating the prescribed discharge norms of treated waste water. Directions have been issued under Section 33 of the Water (Prevention and Control of Pollution) Act, 1974 by the MPPCB to the industry to close down its production processes.